

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-18092 - JK (LD) of 2023

DATED:- 27 - 12 - 2023

Sanction is hereby accorded to the appointment of Officer's of Revenue Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 27- 12 - 2023

No:-LAW-OIC/32/2023

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No. 18092-JK(LD) of 2023 dated 27.12.2023

S. No.	Case Type/Case No./Case Year	Petitioner Name V/s Respondent Name	OIC
1	WP (C) No. 3158/2023	Prem Lal V/s UT of J&K & Ors.	Sh. Sudesh Kumar Tehsildar Bani
2	WP (C) No. 3079/2023	Som Raj & Anr. V/s UT of J&K and Ors.	Dr. Vikram Kumar Tehsildar Kathua
3	LPA No. 220/2023	Gulshan Singh V/s UT of J&K & Ors.	Dr. Vikram Kumar Tehsildar Kathua
4	WP (C) No. 3125/2023	Vakil Singh & Ors. V/s UT of J&K & Ors.	Sh. Ajit Singh Additional Deputy Commissioner, Basohli
5	WP (C) No. 52/2020	Rattan Chand V/s UT of J&K & Ors.	Sh. Satish Sharma Sub Divisional Magistrate Bani
6	T.A No. 5609/2021	Amir Hussain vs Department of Revenue	Sh. Harvinder Singh IAS Deputy Commissioner Doda

